

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-69/2004/12048 /A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Smti. Rousan Ara Rahman,
District & Sessions Judge,
Sribhumi.

Dated Guwahati, the 20th December, 2024.

Sub:- **Civil vacation.**

Ref:- Your letter No. JKD/2024/7533 Dtd. 12.12.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **civil vacation w.e.f. 22.12.2024 to 31.12.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 21.12.2024 to the morning of 02.01.2025** has been granted. The next senior most Judicial Officer available at the station would remain in-charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-69/2004/12049-12050 /A, dated , 20-12-24
Copy to:

1. The Principal Accountant General (A&E), Beltola, Guwahati for information.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)